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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 4 OF 2013

Tuesday, this the 5th day of February, 2013

CORAM:

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

M.Attabi
Lady Health Visitor
Union Territory of Lakshadweep
Primary Health Center
Chetlat Island – 682 554 ... **Applicant**

(By Advocate Mr.N.Unnikrishnan)

versus

1. Union of India represented by the
Secretary to Government of India
Ministry of Finance
Department of Expenditure
New Delhi – 110 001
2. The Administrator
Union Territory of Lakshadweep
Kavaratti Island – 682 555
3. The Director of Medical and Health services
Union Territory of Lakshadweep Administration
Kavaratti Island – 682 555
4. The Pay and Accounts Officer
Union Territory of Lakshadweep
Kavaratti – 682 555
5. The Medical Officer in charge
Primary Health Center
Chetlat – 682 554 ... **Respondents**

(By Advocate Ms.Jishamol Cleetus, ,ACGSC (R-1)
Advocate Mr.S Radhakrishnan . (R 2-5))

The application having been heard on 05.02.2013, the Tribunal
on the same day delivered the following:

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: 2 :

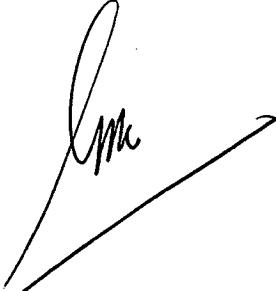
ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

In view of the submission made by the counsel for respondents, based on the Office memorandum dated 17.01.2013 disposing of the representation of the applicant in her favour, the OA is disposed of with a direction to disburse the arrears to the applicant within sixty days from the date of receipt of a copy of this order.

2. The OA is disposed of as above. No costs.

Dated, the 5th February, 2013.


**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

VS